

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3690
ANSWERED ON:16.08.2001
SAFETY ZONE IN MUMBAI SUBURBAN RAILWAY
DR. KIRIT SOMAIYA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the 30 ft. safety zone in Mumbai Suburban Railways has been cleared;
- (b) the number of slums removed from the safety zone and the number of slums out of them rehabilitated;
- (c) whether the Government have planned to use salt land in Mumbai for the relocation of the slum; and
- (d) the steps taken by the Government to protect the railway land from encroachment in future in Mumbai?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

(a): Major portion of the area coming under safety zone has been cleared of encroachments.

(b): Nos. removed - 10540
Nos. rehabilitated - about 9000. However, the exact position on
rehabilitation is maintained by the State Govt.
who are doing the rehabilitation.

(c): Rehabilitation of the slum dwellers is being carried out by the State Govt. of Maharashtra who would have planned to utilise some of the salt land for this purpose.

(d): The land is proposed to be protected by putting up boundary walls and fencing and also by licensing vulnerable land to Railway employees under `Grow More Food` scheme, prompt removal of encroachments as soon as these are noticed to be coming up, and greater vigilance in this direction.